

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2018 &
IA NO. 1012 OF 2018**

Dated: 20th March, 2019

In the matter of:

Century Rayon

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **20.05.2019.**

Court Master/PS